

[English]

Road Tax in Delhi

7366. DR. LAXMINARAYAN PANDEYA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have increased the road tax in Delhi recently;

(b) if so, the reasons and details thereof; and

(c) the estimated additional income likely to be earned by this enhancement?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir. The Government of National Capital Territory of Delhi has increased the rates of road tax with effect from 1-4-1993.

(b) The rates of road tax in the neighboring States were higher than the road tax charged in the National Capital Territory of Delhi. To bring the rates of road tax approximately on par with those being charged by the neighboring States, the rates of road tax have been increased by 25 percent.

(c) The additional revenue on account of this is expected to be around Rs. 4.5 crores, per annum.

Customs Duty Payment by Indian Workers

7367. SHRI M. KRISHNASWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to set up a special cell to study and monitor the problems of Indian workers paying excessive customs duties at airports and other points of entry;

(b) whether any survey has been conducted by the Government on this aspect of

customs Department functioning;

(c) if so, the details thereof; and

(d) the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKARA MURTHY): (a) There is no proposal under consideration of the Government to set up a special cell to study and monitor the problems of Indian workers returning from abroad in the matter of payment of customs duties. However, there is already a separate section in the Ministry dealing with all cases of passengers' baggage. Moreover, senior officer of the rank of Assistant Collector is available 24 hours of the day at all major international airports to whom any case of demand of excessive duty of delay in clearance can be referred to by any passenger.

(b) No, Sir.

(c) and (d). Does not arise in view of answer to Part (b) above.

Export of Textiles to USA

7368. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of TEXTILES be pleased to state:

(a) whether export of textiles to USA, is on increase;

(b) if so, the details of textiles exported during the last three years along with the target of export fixed for the Eighth Five Year Plan;

(c) the share of textiles exported from Maharashtra during the said period; and

(d) the fresh measures taken or proposed to be taken to boost the export of textiles to USA and other foreign markets?